

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA

UNSTARRED QUESTION NO. 2571
ANSWERED ON 2nd August, 2018

INCREASING ROAD ACCIDENTS

†2571. SHRI HARISH CHANDRA *ALIAS* HARISH DWIVEDI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the number of people dying in road accidents in the country is far greater in comparison to other countries of the world;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the steps taken or proposed to be taken to bring down the number of people killed/injured as a result of road accidents?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

- (a) & (b) The total number of persons killed in India during 2016 is 1,50,785 as reported by police department of all States/UTs - wise. Details of number of road accidents persons killed in road accidents during the calendar years 2016 is Annexed.

Based on the latest issue of the “World Road Statistics” (WRS) 2016 brought out by the International Road Federation, Geneva, the highest number of fatalities in road accidents in the world for the year 2014 was reported to be India, 1.39.671, followed by China, 58.523, and United States, 32.675 for the same year. The cause of road accidents during 2014-2016 is annexed –II.

- (c) Ministry has taken a number of steps including long terms strategy to prevent road accidents and road accident fatalities as per details mentioned under: -
- 1) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
 - 2) The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.

- 3) The Ministry has constituted Group of Ministers of State Transport Ministers to examine the best practices of Transport and suggest issues to improve road safety.
- 4) Based on the recommendation of Group of Minister, the Ministry introduced Motor Vehicle (Amendment) Bill 2017 covering entire gamut of road safety.
- 5) The Bill contains the provision of creation of Motor Vehicle Accident Fund, implementation of Cashless Treatment Scheme during Golden Hour, setting up of a dedicated agency for road safety viz. National Road Safety and Traffic Management Board (NRSTMB), enhancement of penalty for traffic rule violations, etc. which have direct impact on road safety.
- 6) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- 7) Road safety has been made an integral part of road design at planning stage.
- 8) Road Safety Audit of selected stretches of National Highways has been taken up.
- 9) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs. About 52,000 Km of stretches of State Highways has been identified for conversion to national highways.
- 10) Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- 11) Advocacy/Publicity campaign on road safety through the electronic and print media.
- 12) Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.
- 13) High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- 14) Guidelines for identification and rectification of black spots, carrying out road safety audits and preparation of road safety improvement proposals on NHs and also guidelines on implementation of road safety engineering measures on state roads under Central Road Fund (CRF) have been issued.
- 15) 789 black spots based on fatalities in 2011,2012,2013 and 2014 calendars years have been identified. So far 189 spots have already been rectified. Rectification measures at 256 spots have been sanctioned which are in various stages of implementation. 138 spots are on State Government roads / with other agencies. The balance 206 spots would be taken separately or would be rectified as part of ongoing projects.
- 16) As a measure of supplementing the efforts of States / UTs for minimizing the accident potential at the identified locations / stretches through engineering improvement on state roads, Ministry of Road Transport & Highways had taken a decision to sanction road safety works on state roads with an earmarked allocation of 10% of funds allocated to the state roads under Central Road Fund.
- 17) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.
- 18) Ministry had issued guidelines vide O.M. dated 14.1.2016 for taking up of Road Safety Audits on National Highways either as part of EPC/BOT projects or as stand-alone Road Safety Audits.

- 19) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- 20) In order to ensure safe and smooth flow of traffic, Ministry of Road Transport & Highways has envisaged a plan for replacement of all the Level Crossing on National Highways by ROBs / RUBs and replacement / widening / strengthening of weak and narrow bridges under a scheme Setu Bhartam. Under this programme, construction of 208 Level Crossings at an estimated cost of Rs. 20,800 Crore are included.
- 21) Two National Level Workshops and several Regional Training workshops in 11 states have been organized on Road Safety Engineering.
- 22) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- 23) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district..
- 24) During 2017-18, NHAI has conducted the "Free Eye Check-up" campaign at 50 selected Toll-Plazas in order to reduce the no. of accidents involving Multi Axle Vehicles/Trucks and distributed free glasses to the Truck Drivers having poor vision.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (b) OF LOK SABHA UNSTARRED QUESTION NO. 2571 ANSWERED ON 02/08/2018 ASKED BY SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI :

NUMBER OF ACCIDENTS AND PERSONS KILLED IN ROAD ACCIDENTS IN INDIA DURING THE CALENDAR YEARS : 2016 .

Sl. No.	States/UTs	Persons killed 2016
1.	Andhra Pradesh	8541
2.	Arunachal Pradesh	149
3.	Assam	2572
4.	Bihar	4901
5.	Chhattisgarh	3908
6.	Goa	336
7.	Gujarat	8136
8.	Haryana	5024
9.	Himachal Pradesh	1271
10.	Jammu & Kashmir	958
11.	Jharkhand	3027
12.	Karnataka	11133
13.	Kerala	4287
14.	Madhya Pradesh	9646
15.	Maharashtra	12935
16.	Manipur	81
17.	Meghalaya	150
18.	Mizoram	70
19.	Nagaland	46
20.	Odisha	4463
21.	Punjab	5077
22.	Rajasthan	10465
23.	Sikkim	85
24.	Tamil Nadu	17218
25.	Telangana	7219
26.	Tripura	173
27.	Uttarakhand	962
28.	Uttar Pradesh	19320
29.	West Bengal	6544
30.	Andaman & Nicobar Islands	17
31.	Chandigarh	151
32.	Dadra & Nagar Haveli	46
33.	Daman & Diu	38
34.	Delhi	1591
35.	Lakshadweep	1
36.	Puducherry	244
	Total	150785

ANNEXURE -II

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (b) OF LOK SABHA UNSTARRED QUESTION NO. 2571 ANSWERED ON 02/08/2018 ASKED BY SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI :

CAUSES OF ROAD ACCIDENTS DURING 2014-2016

Cause	2014			2015			2016 (Provisional)		
	Cases	Injured	Died	Cases	Injured	Died	Cases	Injured	Died
Dangerous/Over-taking/ Careless/etc.	137808	138533	42127	146059	151231	48093	154500	152918	53392
Over speeding	166202	181582	48654	202882	212815	60969	234303	241158	68704
Driving under influence of drug/alcohol	7307	7398	2591	7061	6295	2988	6763	6635	2603
Physical fatigue of Drivers	3730	3981	1221	3273	3161	1188	2652	2993	1068
Defect in Mechanical condition of Motor Vehicle	7505	8187	2805	13444	14537	4551	6836	6472	2792
Animal Crossing	3143	3307	1289	2292	2168	1019	2692	2470	1269
Weather condition	14613	15009	5370	17235	17947	6191	13848	14697	4977
Lack of road infrastructure	3456	3780	1355	4325	4586	1435	3912	3967	1215
Vehicles Parking at road shoulders	3983	4510	1325	4012	4151	1663	3120	3242	1213
Causes not known	10633	11122	4731	7832	7000	3663	6986	7127	2840
Other Causes	92518	100322	30058	56259	58498	16947	37438	43829	11728
Total	450898	477731	141526	464674	482389	148707	473050	485508	151801
